

234

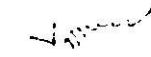
MOST URGENT

OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

CIRCULAR

Pursuant to the directions of Hon'ble High Court of Delhi, New Delhi Dated 16.01.2025 in Bearing Bail Application No. 3541/2024 Titled as Koshinder Vs. State of NCT of Delhi, all the Judicial Officers of West District are hereby directed to ensure that Orders passed in Miscellaneous Applications are also uploaded on the website henceforth.



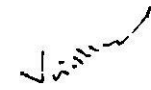
(Vinod Kumar)
Principal District & Sessions Judge,
West District, Tis Hazari Courts, Delhi

230/3542-3621
No. _____/Circular/Genl./West/THC/2025

Dated, Delhi the 01/2/25

Copy forwarded for information and necessary action to:-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi for information.
2. All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi for strict compliance of the direction/order of Hon'ble High Court of Delhi.
3. The Ld. Chairperson, Computer Committee, Tis Hazari Courts, Delhi for passing necessary directions.
4. The Ld. Chairperson, Website Committee, Tis Hazari Courts, Delhi for passing necessary directions.
5. The Ld. Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
6. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
7. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.



(Vinod Kumar)
Principal District & Sessions Judge,
West District, Tis Hazari Courts, Delhi